

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 08<sup>th</sup> August, 2017

Time : 10.30 A.M.

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 65/2016(CZ)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. OmShankarShrivastava Adv Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv. Mr. Shushil Taparia, Adv.	
2.	Original Application No. 137/2016(CZ)	Rameshwar Singh Shekhawat Vs State of Rajasthan & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Apoorv Pandey, Adv. Mr. Arvind Soni, Adv.	
3.	Original Application No. 80/2016(CZ) <b>(M.A.No.926/16)</b>	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Rohit Sharma, Adv. Mr. OmShankarShrivastav,Adv	
4.	Original Application No. 88/2015(CZ)	Babulal Jajoo (Samodi Pond) Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
5.	Original Application No. 111/2016(CZ) <b>(M.A.No.117/17)</b>	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaura, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma,Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
6.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Siddharth Singh, Adv. for Applicant. Mr. Arunoday Singh, Adv. Mr. Shrey Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv Mr. Dharamveer Sharma,Adv. Ms. Parul Bhadoria, Adv. Mr. Akshay Pare, Adv.	
7.	Original Application No. 76/2017(CZ) <b>(M.A.No.334/17)</b>	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv.	
8.	Original Application No. 120/2016(CZ)	Navin Verma Vs. State of Rajasthan &Ors.	Mr. Navin Verma, Applicant in person Mr. Sandeep Singh, Adv.	
9.	Original Application No. 88/2016(CZ)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	

10.	Original Application No. 70/2017(CZ) <b>(M.A.No.318/17)</b> <b>(M.A.No.321/17)</b>	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	
11.	Original Application No. 71/2017(CZ) <b>(M.A.No.319/17)</b> <b>(M.A.No.322/17)</b>	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	
12.	Original Application No. 72/2017(CZ) <b>(M.A.No.320/17)</b> <b>(M.A.No.323/17)</b>	Nature Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayush Dev Bajpai	
13.	Original Application No. 93/2016(CZ) <b>(M.A.No.349/17)</b>	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Shantanoo Saxena, Adv.	
14.	Original Application No. 54/2015(CZ)	Babulal Jajoo ( <i>Water Bodies Rajasthan</i> ) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr. Om.Shankar.Shrivastava, Adv.	
<b>FOR COMPLIANCE</b>				
15.	Original Application No. 72/2016(CZ)	Ajay Dubey ( <i>Wetland Authority</i> ) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
16.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	
<b>FOR DIRECTIONS</b>				
17.	<b>(M.A.No.367/17)</b> in Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoria, Adv.for Mr. Purushaindra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)